

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 473 of 2020

IN THE MATTER OF:

RKKR Steels Pvt. Ltd.

...Appellant

Versus

**Ramakrishnan Sadasivan, Liquidator of
Surana Industries Ltd.**

...Respondent

Present:

**For Appellant: Mr. S. Santanam Swaminadhan and Mr. Kartik
Malhotra, Advocates.**

**For Respondent: Mr. J. Manivannan, Advocate with Mr. Ramakrishnan
Sadasivan, Liquidator.**

ORDER
(Through Virtual Mode)

07.10.2020: Heard Mr. S. Santanam Swaminadhan, Advocate representing the Appellant in part. Hearing remained inconclusive.

Post the appeal for further arguments on **23rd November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

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